



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/09/2019

O.A./260/305/2019

CK NAIK
-V/S-
M/O RAILWAYS

ITEM NO: 20

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.N.K.Singh

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr.N.K.Singh, learned counsel appeared on behalf of the respondents. Registry is directed to delete the name of Mr.T.Rath, learned counsel and show the name of Mr.N.K.Singh as learned counsel for the respondents.</p>
	<p>Learned counsel for the respondents submitted that there is an issue of limitation and the OA is barred by time and no application for condonation of delay has also been filed.</p>
	<p>In view of the above the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

Copy of this order be sent to the applicant by the Registry by post and also be handed over to the learned counsel for the respondents.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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